

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 2345/2015

SYED WASIF HAIDER

Petitioner(s)

VERSUS

STATE OF U P & ORS.

Respondent(s)

(with office report)

Date : 05/05/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Sayed Musaib,Adv.
Mr. Prashant Bhushan,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondents.

List again on 24.8.2015.

(M K HANJURA)
Registrar

MG